

Fourteenth Loksabha

Session : 9
Date : 12-12-2006

Participants : Chidambaram Shri P.

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Title: Introduction and Passing of Appropriation (No.6) Bill, 2006.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007.

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007.”

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce** the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007, be taken into consideration.”

MR. CHAIRMAN: The question is:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007, be taken into consideration.”

The motion was adopted.

*Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 12.12.2006

** Introduced with the Recommendation of the President.

MR. CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

“That the Bill be passed.”

MR. CHAIRMAN: The question is:

“That the Bill be passed.”

The motion was adopted.

... (*Interruptions*)

SHRI P.S. GADHAVI (KUTCH): Sir, please take ‘Zero Hour’. ... (*Interruptions*)

MR. CHAIRMAN: No, I cannot remain here.

... (*Interruptions*)

SHRI P.S. GADHAVI : I have to raise a very important matter. ... (*Interruptions*)

MR. CHAIRMAN: Sorry, I cannot remain here.

... (*Interruptions*)

SHRI P. CHIDAMBARAM: If you permit, they can lay it on the Table. ... (*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow at 11 a.m.

19. 58 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, December 13, 2006/Agrahayana 22, 1928 (Saka).